

By E-Mail/Speed Post

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/11393/A

From :- Shri Utpal Rajkhowa,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Lobsang Tenzin,  
Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench,  
Yupia, Arunachal Pradesh

Dated Guwahati, 21st November, 2023

Sub:- **Leave Encashment.**

Ref:- Your letter dated 03.10.2023

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that your leave encashment for the block periods of 2016-2017, 2018-2019, 2020-2021 and 2022-23 has been approved, subject to the availability of leave.

Thanking you,

Yours faithfully,



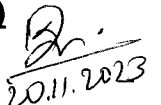
**REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-16/2020/11394-11396/A**, dated 21st November, 2023

Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

  
**REGISTRAR (VIGILANCE)**

  
20.11.2023